

HIGH COURT OF CHHATTISGARH, BILASPUR

NOTIFICATION

No. 18405 / Checker
III-6-1/2007 (Pt.I)

Bilaspur, Dated 12 September, 2025

In exercise of the powers conferred under sub section (3) of Section 9 read with Section 26 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the High Court of Chhattisgarh hereby confers the powers of Judicial Magistrate First Class upon the following Judicial Magistrate Second Class:-

Sl. No.	Name of the Judicial Magistrate Second Class	Present place of posting	Present Civil District
1	Ku. Puneet Sameeksha Xalxo, J.M.S.C. Raigarh	Raigarh	Raigarh
2	Ku. Varsha Gurde, J.M.S.C. Kawardha	Kawardha	Kabirdham (Kawardha)

BY ORDER OF THE HIGH COURT


(Mansoor Ahmed)
I/c Registrar General

Endt. No. 18406 / Checker
III-6-1/2007 (Pt.I)

Bilaspur, Dated 12 September, 2025

1. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
2. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
3. Registrar (Vigilance/ I. & E/Judicial/Selection & Appointment/CPC/ Establishment), High Court of Chhattisgarh, Bilaspur for information.
4. The Principal District and Sessions Judge, **Raigarh/Kabirdham (Kawardha)** for information and necessary action.
5. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.

6. The Additional Registrar (Judicial/ Classification/Administration/ D.E.& E./ Confidential), High Court of Chhattisgarh, Bilaspur, for information.
7. Officer-on Special Duty-cum-C.P.C., High Court of Chhattisgarh, Bilaspur for information.
8. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur for information.
9. The Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
10. The Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazettee.
11. (1) Ku. Puneet Sameeksha Xalxo, J.M.S.C. Raigarh and (2) Ku. Varsha Gurde, J.M.S.C. Kawardha for information & necessary action.
12. The Senior Court Manager, High Court of Chhattisgarh, Bilaspur for information.
13. Incharge, NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official web-site to this High Court.


Mansoor Ahmed)
I/c Registrar General
